

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).4537/2008

PREM DEVI & ANR. Petitioner(s)

VERSUS

STATE OF HARYANA Respondent(s)

Date: 23/01/2009 This Petition was called on for hearing today.

For Petitioner(s) Ms. Shweta Kapoor,Adv.  
Mr. Anis Ahmed Khan,Adv.

For Respondent(s)  
Mr. Samir Ali Khan,Adv.

UPON hearing counsel the Court made the following  
ORDER

List the matter with the file only on 17.2.2009.

(S.G.SHAH)  
Registrar